

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2503**  
ANSWERED ON 05.03.2020

**COMMITTEE FOR STUDY OF BRAHMAPUTRA RIVER**

2503. SHRI PALLAB LOCHAN DAS

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government has set up a high level committee for study of Brahmaputra River and its tributaries and if so, the details thereof;
- (b) the details of recommendations and findings by the committee to tackle the problem of flood and erosion in the State;
- (c) whether the Union Government is considering to implement the recommendations made by the committee;
- (d) if so, the details thereof and the current status of any such implementation of recommendations;
- (e) the annual loss of property and life due to flood and erosion in Assam; and
- (f) the details of financial aid provided by the Union Government to the Government of Assam to tackle flood and erosion?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)

(a) A high level committee (HLC) for Management of Water Resources in the North East Region was constituted by Ministry of DoNER under the Chairmanship of Vice Chairman, NITI Aayog in October, 2017. The terms of reference of HLC included appraisal of the existing institutional arrangement for management of water resources in the North East Region, identification of Gaps in the existing arrangement of Water Resources, suggesting policy intervention spelling out actionable measures and chalking out plan of action for dovetailing of schemes/programmes of Union Ministries and State Governments.

(b) The details of recommendations and findings by the committee to tackle the problem of flood and erosion in the state includes immediate term, short term and medium term action points emphasizing on Integrated Water Resources Management covering all aspects of Water Resources. In addition, committee has also recommended to establish a Basin level authority namely North Eastern Water Management Authority (NEWMA).

(c) & (d) Water being a State Subject responsibility of it's Development & Management including Flood & Erosion Management lies with the State Government. Central Government provides Technical & Promotional assistance to State Government proposals as per their priority & resources.

(e) Average annual loss of life and property due to flood and erosion in Assam is as under :

Year	Area affected m.ha	Population affected million	Damage to Crops		Damage to Houses		Cattle lost nos.	Human lives lost nos.	Damage to public utilities in Rs.Crore	Total damages crops,houses & public utilities inRs.Crore
			Area m.ha	Value in Rs.Crore	Nos.	Value in Rs.Crore				
Average	0.810	2.645	0.400	41.040	72886	8.693	10831	48	144.295	185.570

(f) The details of financial aid provided by the Union Government to Government of Assam to tackle flood and erosion is as follows:

State-Wise Works Approved, Works Completed and Funds Released under Flood Management Programme ( FMP ) since start of XI Plan (Rs in Cr)																	
S l. N o .	State	XI Plan		XII Plan			Total (XI + XII Plan)					2017-18	2018-19	2019-20 (Upt o Feb. 2020 )	Total funds released		
		Works Approved	Funds Released ( XI Plan)	Works Approved	Funds Released ( XII Plan)	Works Approved	Works completed	Works shifted/foreclosed	Works ongoing as per EFC-FMB AP 2017-20	Funds Released ( XI + XII Plan)	Funds released	Funds released	Funds released				
														No s.		Estimate d Cost	No s.
1	Assam	100	996.14	748.86	41	1386.97	64.89	141	2383.11	103	4	34	813.75	245.49	142.12	35.067	1236.417

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